## F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 8.7.2019

## CORRIGENDUM

Para no. 3 of roster order no. 145 of 2019 dated 5.7.2019, may be read as follows:

On 12.7.2019 at 10.30 a.m. Shri C.L., Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (I) will also hear the following ROM applications:

> C/ROM/50340/2019 in C/51501/2018 ST/ROM/51230-51231/2018 in ST/50739, 50713/2018 ST/ROM/51311/2018 in ST/53124/2015 ST/ROM/50081/2019 in ST/51940/2018 ST/ROM/50082, 50092/2019 in ST/57166/2013

> > (Bineesh Kumar K. S.)

Registrar

Copy to:-SPSto Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.